

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 246 of 2014 & IA-56 of 2015**

**Dated :** **4<sup>th</sup> February, 2016**

**Present:-** **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

Tata Power Delhi Distribution Ltd. .... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singh Chaudhuri  
Mr. Anand K. Srivastava  
Ms. Molshree Bhatnagar

Counsel for the Respondent (s): Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma for R-1

**ORDER**

Mr. Sakya Singh Chaudhuri, the learned counsel for the Appellant has argued upto issue no. 18. The matter is already fixed for tomorrow for remaining issues.

Post the matter for hearing on remaining issues on **5<sup>th</sup> February, 2016.**

**( T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**

*vt/vg*